

via Video-conferencing

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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CRL.L.P. 184/2018

THE JOINT DIRECTOR, DIRECTORATE OF ENFORCEMENT

..... Petitioner

Through: Mr. Sanjay Jain, ASG with Ms. Sonia Mathur, Sr. Adv. with Mr. Amit Mahajan, CGSC with Mr. Naveen Matta, SPP and Ms. Noor Rampal, Adv.

versus

A. RAJA & ORS.

..... Respondents

Through: Mr. Vijay Aggarwal, Mr. Mudit Jain, Mr. Ashul Aggarwal, Mr. Shailesh Pandey, Mr. Deepanshu Choithani & Ms. Barkha Rastogi, Advs. for R2,4,5,12,15,18 & 19.

CORAM:

HON'BLE MR. JUSTICE ANUP JAIRAM BHAMBHANI

ORDER

% **13.08.2020**

CRL.M.A. Nos. 10885-87/2020

Order-sheet dated 01.11.2019 and of subsequent dates indicate that the matter is part-heard by the court of Hon'ble Mr. Justice Brijesh Sethi.

Mr. Sanjay Jain, learned ASG appearing for the petitioner submits that the matter was being listed alongwith CRL.L.P. No. 257/2018.

Accordingly, subject to orders of Hon'ble the Chief Justice, list this matter alongwith CRL.L.P. No. 257/2018 before Hon'ble Mr. Justice Brijesh Sethi on 17th August 2020.

ANUP JAIRAM BHAMBHANI, J.

AUGUST 13, 2020/uj